

2

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated 08.07.2003

For hearing.
(Rejoinder filed. Copy served.)

Bench

By
15/4/04

Copy of order of 23/4/04 issued to the counsel for both side.

By
28/4/04

Pleadings are taken to be complete. Call this matter for final disposal after being shown in the ready list

Vice-Chairman

Member (g)

23.4.04

None appeared for the applicant nor the applicant did appear in person when called. This being a year-old case of 2002 cannot be allowed to drag on indefinitely. In the said premises, the O.A. is dismissed for default.

Shri B. Dash, counsel for the Respondents is present and heard.

Vice-Chairman

Member (g)